

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-65/1996/265/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 22nd January 2019.

Sub: **Casual Leave and Restricted Holiday.**

Ref:- Your letter No. MACT(S) 55, dtd. 19.01.2019

Madam,

I am directed to inform you that, your prayer for Restricted Holiday for 1(one) day on 17.01.2019 and Casual Leave for 1(one) day i.e. on 18.01.2019 along with station leave permission for the said period has been ~~accepted/rejected.~~

Yours faithfully,


JOINT REGISTRAR (VIGILANCE).

